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GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)
NEW DELHI: DATED THE

28-6-84

NOTIFICATION
(INCOME-TAX)

No. 5483 (F.No.197/150/78-IT(AI): In exercise of the powers conferred by sub-clause (iv) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "All India Manufacturers' Organisation" for the purpose of the said section for the period covered by the assessment years 1983-84 to 1985-86.

(R. K. TEWARI)
UNDER SECRETARY TO THE GOVERNMENT OF INDIA

To
The Manager,
Government of India Press,
Ring Road, Mayapuri Industrial Area,
(Near Rajouri Garden), New Delhi.

Copy to:-

1. Director, All India Manufacturers' Organisation, Jeevan Sahakar, Sir Phirozshah Mehta Road, Bombay-1.
2. The Commissioner of Income-tax, Bombay City-IV, Bombay, with Ref. to his letter B.C.No.TC/289(35)/78-79, dated 20.12.83.
3. All Commissioners of Income-tax.
4. Directors of Ins.(IT)/(R&S)/(P&PR)/(Inv.), New Delhi.
5. Director of D&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, ta Sundri Lane, New Delhi (5 copies).
6. All Officers & Sections of I.T.Wing of C.B.D.T., New Delhi.
7. Comptroller & Auditor General of India, New Delhi (20 copies).
8. Bulletin Section of Dte. of Ins.(P&PR), New Delhi (5 copies).
9. Director of Training, IRS, National Academy of Direct Taxes, Staff College, Nagpur (5 copies).
10. Shri P. Partha, Jt. Secy., Ministry of Law, Justice and Company Affairs, (Department of Legal Affairs), New Delhi.

Atis Rom
(ATMA RAM)
SECTION OFFICER
I.T.(AI)SECTION

ITCC

भारत के राजपत्र के भाग 11, खण्ड 3(1) में प्रकाशनाई

भारत सरकार
वित्त मंत्रालय
राजस्व विभाग

नई दिल्ली, दिनांक 28-6-84

जीएसटी
(आयकर)

सं० 5883 [सं० 197/150/78-जा० (नि०-1)] (1) आयकर अधिनियम, 1961 (1961 का 43) की धारा 10 के खंड (23ग) के उपखण्ड (1 /) द्वारा प्रकृत शक्तियों का प्रयोग करते हुए, केन्द्रीय सरकार, एतद्वारा, उक्त खंड के प्रयोक्तारक, "आल इंडिया टैक्सिफरर्स कॉन्फेडरेशन" को कर निर्धारण-वर्ष 1983-84 से 1985-86 के अंतर्गत आने वाली अवधि के लिए अधिस्थित करली है।

2000
(आय० के० तिवारी)
अवर सचिव, भारत सरकार

सेवा में,

प्रबंधक,
भारत सरकार प्रेस,
रिंग रोड, मायापुरी औद्योगिक क्षेत्र,
(राजोती गार्डन के पास), नई दिल्ली।

इतिहासिक कीर्ति पत्र के अनुसार प्रेषित

क. शर्मा